Kendriy_a Vidyalaya Sangathan under Jurisdiction of Central Administrative Tribunals

3404, SHRI SANTOSH KUMAR SAHU: SHRI MOHD. KHALEELUR RAHMAN.

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state the reasons for not blinging employees of Kendriya Vidyalaya Sangathan within the jurisdiction of Central Administrative Tribunals?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGHI: Kendriva Vidyalaya Sangathan, being a Society under Societies Registration Act, does not automatically come under the Jurisdiction of Central Administrative Tribunal Section 14(2) of the Central Administrative Tribunal Act 1985. empowers Central the Government to notificaissue tion for bringing Corporations/Societies owned or controlled by the Government of India within the jurisdiction of Central Administrative Tribunal in regard to service matters of the employees of such bodies. No such notification for Kendriya Vidyalaya Sangathan, could be issued as the Central Administrative Tribunal is not equipped at present to bear any extra work load.

National Youth Council

3405. SHRI SUBRAMANIAN SWA-MY: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether Government have formed any 'National Youth Council'.

(b) if so, what is the composition of National Youth Council;

(c) the number of vacancies that exist in this Council; and in what manner Government propose to fill these vacancies;

(d) when the meeting of the National Youth Council was last held;

(c) whether Government have received any request from the members to call the meeting of the National Youth Council; and

(f) if so, the details thereof alongwith proposed date and agenda for the next meeting?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINIS-**TRY OF HUMAN RESOURCE DEVE-**LOPMENT (DEPARTMENT OF WO-MEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE). (a) and (b) Yes. Sir. The Government resolution constituting the National Youth Council may be seen at Statement attached (See below).

(c) At present, there are 24 vacancies in different categories in the Council. As the Government is considering to revise the Composition of the Council, there is no move to fill up the vacancies at present.

(d) to (f) The first meeting of the National Youth Council was held in New Delhi on 11-12 February, 1991. The Government have received requests for convening the next meeting of the Council from following members:

(i) Shri Arvind Chaturvedi,

(ii) Shri Suryamani Bhiogade.